

REVISION OF PARLIAMENTARY PENSION AND FAMILY PENSION

REVISION OF PARLIAMENTARY PENSION OF EX-MEMBERS / DEPENDENTS IS DUE FROM 01.04.2018. All SUCH PENSIONERS MAY APPLY FOR REVISION OF PENSION AND FAMILY PENSION IN THE RESPECTIVE DECLARATION FORM TO BE DOWNLOADED FROM RAJYA SABHA WEBSITE→<https://rajyasabha.nic.in>→downloads→application forms → [M.S.&A.Branch forms](#) → DECLARATION FOR REVISION OF PENSION AND FAMILY PENSION or can be downloaded directly from the following link.

1. [DECLARATION FOR REVISION OF PENSION OF EX MEMBERS](#)
2. [DECLARATION FOR REVISION OF FAMILY PENSION OF EX MEMBERS](#)

FOR ANY QUERY / CLARIFICATION PLEASE CONTACT 011-23034224 AND 011-23034228.